GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

RAJYA SABHA

UNSTARRED QUESTION NO: 1777 (TO BE ANSWERED ON THE 17th March 2025)

RETENTION OF FIRE SERVICE EMPLOYEES OF AAI AT PRIVATE AIRPORTS

1777. SHRI RITABRATA BANERJEE

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that Government is considering to retain Fire Service Employees of AAI, like, ATC and CNS employees on AAI payroll;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (c): The Airports Authority of India (AAI) continues to provide Air Navigation Services (ANS) at airports that have been privatized under the Public-Private Partnership (PPP) model. Accordingly, Air Traffic Management (ATM) and Communication, Navigation, and Surveillance (CNS) personnel are retained on AAI?s payroll to ensure seamless ANS operations. However, Fire Service employees are not retained by AAI at leased (PPP) airports as the responsibility for fire services at such airports rests with the respective airport operators.
